

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :16/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/14221/2025 BLAPL/5158/2025	SANTOSHI MOHANTY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	COLLIERY /74 /2025 J.M.F.C,TALCHER(Anugul) GR/0000155/2025
2	D-BLAPL/13360/2025 BLAPL/5159/2025	CHANDRA MOHAN PATRA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	UDALA /326 /2023 S.D.J.M.-CIVIL JUDGE (JD),UDALA(Mayur CT/0000883/2023
3	D-BLAPL/14219/2025 BLAPL/5160/2025	BIBASCHA KANHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/000018/2025
4	D-BLAPL/14514/2025 BLAPL/5161/2025	HEMANTA BISOI @ RABI VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	BANAPUR P.S. /68 /2025 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh GR/0000099/2025
5	D-BLAPL/14743/2025 BLAPL/5162/2025	TAPAS KUMAR SAHOO VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /119 /2025 J.M.F.C.,PIPLI(Puri) GR/0000184/2025
6	D-BLAPL/14748/2025 BLAPL/5163/2025	BIRENDRA SAHOO @ BAPI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TIRTOL /183 /2025 JMFC TIRTOL(Jagatsinghapur) GR/0000231/2025
7	D-BLAPL/14749/2025 BLAPL/5164/2025	PRADYUMNA MOHARANA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /119 /2025 J.M.F.C.,PIPLI(Puri) GR/0000184/2025
8	D-BLAPL/12595/2025 BLAPL/5165/2025	MANOJ KUMAR BHOI VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PAIKMAL /189 /2022 S.D.J.M.,PADAMPUR(Bargarh) GR/0000896/2022
9	D-BLAPL/14552/2025 BLAPL/5166/2025	GOPA NAYAK VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	GOCHHAPADA /130 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000130/2024
10	D-BLAPL/14755/2025 BLAPL/5167/2025	KANHA @ ABHIJIT NAYAK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	AUL /31 /2025 J.M.F.C,AUL(Kendrapara) GR/0000066/2025
11	D-BLAPL/14770/2025 BLAPL/5168/2025	SUSHANTA SAHOO VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BOLAGARH P.S. /101 /2024 J.M.F.C.,KHURDA(Khordha) GR/0000322/2024

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12	D-BLAPL/12011/2025 BLAPL/5169/2025	CHANDAN KUMAR MAHARANA VS STATE OF ODISHA	MONOMOY BASU VS	NILGIRI /181 /2023 A.D.J.,BALASORE(Baleshwar) ST/0000065/2023
13	D-BLAPL/13701/2025 BLAPL/5170/2025	TRILOCHANA NAYAK @ KALU VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	Maitri Vihar PS /132 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000179/2025
14	D-BLAPL/14289/2025 BLAPL/5171/2025	ATUL KUMAR DAS VS STATE OF ODISHA	RAMDAS ACHARY VS	UMERKOTE /128 /2025 J.M.F.C,UMERKOTE(Nabarangapur) GR/0000233/2025
15	D-BLAPL/14756/2025 BLAPL/5172/2025	DIPAK KINDO VS STATE OF ODISHA	MOHAN KUMAR SAHU VS	DEOGARH /594 /2024 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(D CT/0001170/2024
16	D-BLAPL/14731/2025 BLAPL/5173/2025	BUDHURAM ORAM @ BUDHESWAR ORAM VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	BIRMITRAPUR /139 /2022 J.M.F.C., BIRAMITRAPUR(Sundargarh) GR/0000097/2022
17	D-BLAPL/14671/2025 BLAPL/5174/2025	PRAMOD CHANDRA MOHANTY VS STATE OF ODISHA	MANORANJAN MUDULI VS	BIDANASI /37 /2013 1ST A.D.J., CUTTACK(Cuttack) ST/0000423/2013
18	D-BLAPL/14724/2025 BLAPL/5175/2025	BHASKAR BEHERA VS STATE OF ODISHA	BISWARANJAN DALAI VS	KUJANGA /80 /2025 J.M.F.C.,KUJANG(Jagatsinghapur) GR/0000170/2025
19	D-BLAPL/14736/2025 BLAPL/5176/2025	BHAKTA ADHARI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	B.SINGHPUR /1 /2025 DISTRICT & SESIONS JUDGE,JEYPORE(CT/0000024/2025
20	D-BLAPL/14391/2025 BLAPL/5177/2025	SUMANTA NAHAK @ HEMANTA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	K.NUAGAON /41 /2025 J.M.F.C.,PATRAPUR(Ganjam) GR/0000055/2025
21	D-BLAPL/14740/2025 BLAPL/5178/2025	MENAKA DAS VS STATE OF ODISHA	DEBASNAN DAS VS	ERASAMA /75 /2024 A.D.J.,KUJANG(Jagatsinghapur) CT/0000071/2024
22	D-BLAPL/14709/2025 BLAPL/5179/2025	BIKASH MAHAPATRA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BERHAMPUR SADAR /76 /2025 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0000221/2025
23	D-BLAPL/14710/2025	NILANCHI DIGAL	AMITAV TRIPATHY	NUAGAON /85 /2025

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	BLAPL/5180/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,NAYAGARH(Nayagarh) Spl/0000032/2025
24	D-BLAPL/14784/2025 BLAPL/5181/2025	JAGA SWAIN VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	BHAWANIPATNA TOWN /140 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPA CT/0000345/2025
25	D-BLAPL/14790/2025 BLAPL/5182/2025	ABHIJEET SANJAY JAMBURE @ DESHMUKH VS STATE OF ODISHA	GOREKHANATH DAS VS	SPL.TASK FORCE /10 /2023 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000799/2023
26	D-BLAPL/14787/2025 BLAPL/5183/2025	MANOJ BIDIKA VS STATE OF ODISHA	AMIT KUMAR SAHU VS	CHANDILI /316 /2024 SPECIAL JUDGE (POCSO), RAYAGADA TR/0000050/2024
27	D-BLAPL/11703/2025 BLAPL/5184/2025	AITA BETI VS STATE OF ODISHA	AMIT BISWAL VS	MATHILI /164 /2024 CIVIL JUDGE (JD) CUM JMFC, MATHILI GR/0000151/2024
28	D-BLAPL/13691/2025 BLAPL/5185/2025	MAHAMMED SUHAIL K K VS STATE OF ODISHA	AMIT BISWAL VS	MUNIGUDA /149 /2024 A.D.J.,CUM SPECIAL JUDGE,BISSAMCU TR/0000092/2024
29	D-BLAPL/14703/2025 BLAPL/5186/2025	BIGYANSHU BEHERA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL SADAR PS /364 /2024 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0001004/2024
30	D-BLAPL/14707/2025 BLAPL/5187/2025	JAGANNATH MOHARANA VS STATE OF ODISHA	MADAN MOHAN SWAIN VS	DHAULI PS /77 /2021 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0002832/2021
31	D-BLAPL/14810/2025 BLAPL/5188/2025	TAPAN DANGA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /208 /2025 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000270/2025
32	D-BLAPL/14443/2025 BLAPL/5189/2025	SAMIR MAHAKUL VS STATE OF ODISHA	GEETANJALI MAJHI VS	DEOGARH /581 /2024 ASST. SESSIONS JUDGE, DEOGARH(Det ST/0000007/2025
33	D-BLAPL/14783/2025 BLAPL/5190/2025	DILU BEHERA VS STATE OF ODISHA	MANORANJAN DAS VS	TANGI (KHURDA) /273 /2025 A.D.J.,BHUBANESWAR(Khordha) TR/0000201/2025
34	D-BLAPL/14700/2025 BLAPL/5191/2025	BISU @ BISWAJIT BEHERA VS	ARUN KUMAR BEHERA VS	TALASARI MARINE /32 /2025 SPECIAL JUDGE (POCSO), BALASORE(E

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35	D-BLAPL/14041/2025 BLAPL/5192/2025	STATE OF ODISHA HAREKRUSHNNA BAG @ HAREKRUSHNA BAG VS	PRAMOD KUMAR BOHIDAR VS	Spl/0000116/2025 DEOGAON /113 /2025 SPECIAL JUDGE,BALANGIR(Balangir)
36	D-BLAPL/13890/2025 BLAPL/5193/2025	STATE OF ODISHA SUKANTA NAG VS	MANOJ KUMAR PATI VS	Spl/0000012/2025 PUINTALA /206 /2023 2ND A.D.J., BALANGIR(Balangir)
37	D-BLAPL/14797/2025 BLAPL/5194/2025	STATE OF ODISHA PADMAN HARIJAN VS	ARIJEET MISHRA VS	SC/0000009/2024 BOIPARIGUDA /76 /2025 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko
38	D-CMAPL/18714/2025 CMAPL/159/2025	STATE OF ODISHA PARAMANANDA SWAIN VS	ADV. VS	// ()
39	D-CMP/19529/2025 CMP/801/2025	TAHASILDAR,KENDRAPARA DILIP @ DILLIP KUMAR SAHU VS	AMIT PRASAD BOSE VS	// DISTRICT & SESSIONS JUDGE,SAMBAL
40	D-CMP/18229/2025 CMP/802/2025	PRADEEP SAGAR MOHANTY SUPRAVA JENA VS	SOURAV SUMAN BHUYAN VS	Crp/0000005/2024 // 2ND ADDL.CIVIL JUDGE(SD),BHUBANE
41	D-CMP/19378/2025 CMP/803/2025	ESQUARE IONIC FLAT OWNERS WELFARE TRUST, BBSR SAYEEDA MUBARAKUN NISA VS	ASHOK KUMAR SARANGI VS	CS/0001435/2018 // CIVIL JUDGE (SD),1ST COURT,CUTTAC
42	D-CMP/18794/2025 CMP/804/2025	ABDUL GAFFAR SATYAJIT ROUT VS	BISWA PRAKASH DHAL VS	CS/0000647/2020 // CIVIL JUDGE (SD),ANGUL(Anugul)
43	D-CONTC/18404/2025 CONTC/2317/2025	ARUN KUMAR DAS SANJAY KUMAR MAHANTA VS	ADV. VS	IA/0000053/2022 // ()
44	D-CONTC/18422/2025 CONTC/2318/2025	ASWATHY S., I.A.S. JAGANNATH BEHERA VS	ADV. VS	// ()
45	D-CONTC/18454/2025 CONTC/2319/2025	SIDDHARTHA DAS, I.A.S. SURENDRANATH PATNAIK VS	ADV. VS	// ()
		BINOD KUMAR ACHARYA, I.F.S.		//

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46	D-CONTC/18823/2025 CONTC/2320/2025	DR.BHIMSEN SAHOO VS PRASANNA KUMAR SWAIN,V.C, SRI JAGANNATH SANSKRIT UNIVERSITY,PURI	PRASHANTA KUMAR NAYAK VS	// 0 //
47	D-CONTC/19950/2025 CONTC/2321/2025	DR.ASHOK KUMAR MAHANTY VS ARVIND AGARWAL,IAS	ADV. VS	// 0 //
48	D-CONTC/15004/2025 CONTC/2322/2025	ABAYANTI BISWAL VS PUNYA SALILA SRIVASTAVA,IAS	ADV. VS	// 0 //
49	D-CONTC/15005/2025 CONTC/2323/2025	JHUMI NAIK VS PUNYA SALILA SRIVASTAVA,IAS	ADV. VS	// 0 //
50	D-CONTC/16409/2025 CONTC/2324/2025	DIBAKAR BADU VS ER.RATINDRA NARAYAN MALLIK,CHIEF ENGINEER, PUBLIC HEALTH (URBAN), ODISHA)	SOURAV SUMAN BHUYAN VS	// 0 //
51	D-CONTC/17886/2025 CONTC/2325/2025	JYOSTNARANI MALLICK VS BHIKARI SAHOO, E.O, PHULBANI MUNICIPALITY	TUSAR KUMAR MISHRA VS	// 0 //
52	D-CONTC/18324/2025 CONTC/2326/2025	PINAKI MOHAPATRA VS NIRANJAN BEHERA, D.E.O, JAGATSINGHPUR	ADV. VS	// 0 //
53	D-CONTC/18380/2025 CONTC/2327/2025	CHINMAYA KUMAR SAMAL VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
54	D-CONTC/18400/2025 CONTC/2328/2025	AMARESH TRIPATHY VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
55	D-CONTC/19071/2025 CONTC/2329/2025	SATYAVRATA PANDA VS PROF.SANJAY KUMAR NAYAK, V.C, RAVENSHAW UNIVERSITY,CUTTACK	SASWATI MOHAPATRA VS	// 0 //
56	D-CONTC/18386/2025 CONTC/2330/2025	KISHORE CHANDRA BEHERA VS MRUTUNJAYA TRIPATHY, TAHASILDAR, BBSR	ADV VS	// 0 //
57	D-CONTC/18394/2025	GAYATRI BARIK	ADV.	//

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	CONTC/2331/2025	VS	VS	0
		ASWATHY S., I.A.S.		//
58	D-CONTC/18521/2025	BICHITRANANDA SAMAL	ADV.	//
	CONTC/2332/2025	VS	VS	0
		BABITARANI DALABEHERA, O.A.S.		//
59	D-CONTC/18529/2025	PRAGYASINI SAHU	ADV.	//
	CONTC/2333/2025	VS	VS	0
		ASWATHY S., I.A.S.		//
60	D-CONTC/18530/2025	SASMITA SANTY	ADV.	//
	CONTC/2334/2025	VS	VS	0
		ASWATHY S., I.A.S.		//
61	D-CONTC/18532/2025	JANMEJAYA BARAL	ADV.	//
	CONTC/2335/2025	VS	VS	0
		ASWATHY S., I.A.S.		//
62	D-CONTC/19453/2025	LOKANATH SHATAPATHY	ADV.	//
	CONTC/2336/2025	VS	VS	0
		AKRURA BARIK,OES(I)		//
63	D-CONTC/19588/2025	BHAGYADHAR PRUSTY	ADV	//
	CONTC/2337/2025	VS	VS	0
		DR.MRUTYUNJAYA PANDA, REGISTRAR,UTKAL UNIVERSITY		//
64	D-CONTC/19590/2025	NARMADA KUMARI SAHOO	ADV	//
	CONTC/2338/2025	VS	VS	0
		DR.MRUTYUNJAYA PANDA, REGISTRAR,UTKAL UNIVERSITY		//
65	D-CONTC/19787/2025	KANHU CHARAN PARIDA	PRASHANTA KUMAR NAYAK	//
	CONTC/2339/2025	VS	VS	0
		ASWATHY S, IAS		//
66	D-CONTC/20742/2025	DR.DEBABRATA PANDA	ADV.	//
	CONTC/2340/2025	VS	VS	0
		ASWATHY S,IAS		//
67	D-CONTC/15553/2025	TRINATHA KUMAR NAIK	ADV.	//
	CONTC/2341/2025	VS	VS	0
		SAMARTH VERMA,IAS		//
68	D-CONTC/17548/2025	SRIHARI MOHANTA	ADV.	//
	CONTC/2342/2025	VS	VS	0

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69	D-CONTC/18006/2025 CONTC/2343/2025	AKHAYA KUMAR NAIK, ADDL.CHIEF ENGNR., RURAL WORKS,BARIPADA UPENDRA BEHERA VS SASMITA BEHERA, OAS	RAGHUNATH DAS MOHAPATRA VS	// // ()
70	D-CONTC/18430/2025 CONTC/2344/2025	HARAPRIYA MOHAKUD VS SIDDHARTHA DAS, I.A.S.	ADV. VS	// ()
71	D-CONTC/18534/2025 CONTC/2345/2025	SANTOSH KUMAR PATNAIK VS ASWATHY S., I.A.S.	ADV. VS	// ()
72	D-CONTC/18646/2025 CONTC/2346/2025	LAXMIPRIYA PANDA VS RAGHURAM LYER,OAS(SAG)	ADV. VS	// ()
73	D-CONTC/20704/2025 CONTC/2347/2025	SARATA KUMAR DASH VS ARINDAM DAKUA, IAS	MANOJ PANIGRAHI VS	// ()
74	D-CRLA/10821/2025 CRLA/580/2025	LIPUN@ABHISEKH MISHRA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PATNAGARH /300 /2024 SPECIAL JUDGE,PATNAGARH(Balangir) Spl/0000039/2024
75	D-CRLMA/13963/2025 CRLMA/70/2025	ROHAN PUHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MAHILA P.S. BUXIBAZAR /52 /2025 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000277/2025
76	D-CRLMA/14313/2025 CRLMA/71/2025	SUJATA SAMAL VS STATE OF ODISHA	SARADA PRASAD DASH VS	INFOCITY PS /351 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0001366/2024
77	D-CRLMC/13192/2025 CRLMC/1789/2025	MUNA ORAM VS STATE OF ODISHA	SK. ZAFARULLA VS	BARBIL /173 /2018 A.D.J.,CHAMPUA(Kendujhar) ST/0000043/2019
78	D-CRLMC/11969/2025 CRLMC/1790/2025	HARIBOLA SANDHA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	DUNGURIPALI /179 /2015 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000043/2015
79	D-CRLMC/12272/2025 CRLMC/1791/2025	BISHESWAR MENDILI @ BISESWAR @ TINA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KANTAMAL /18 /2017 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000027/2017

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80	D-CRLMC/12769/2025 CRLMC/1792/2025	SUNIL KUMAR DAS VS STATE OF ODISHA	SANJAY KUMAR PATTANAIAK VS	CHOUDWAR /221 /2021 J.M.F.C,CUTTACK(Cuttack) ICC/0000044/2024
81	D-CRLMC/11974/2025 CRLMC/1793/2025	BIBHISANA NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /154 /2022 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000028/2022
82	D-CRLMC/13201/2025 CRLMC/1794/2025	PADMA CHARAN MOHANTY VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	/ /0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0005009/2021
83	D-CRLMC/13176/2025 CRLMC/1795/2025	ALOK KUMAR SETHI VS STATE OF ODISHA	RAMDAS ACHARY VS	NIALI /69 /2024 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000037/2024
84	D-CRLMC/13871/2025 CRLMC/1796/2025	ASHISH KUMAR RAJ @ ASHISH KU. RAJ @ ASIS KUMR RAJ VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SHERAGADA /10 /2019 J.M.F.C., SERAGARA(Ganjam) ST/0000063/2023
85	D-CRLMC/11788/2025 CRLMC/1797/2025	SUBHA KANTA SAHOO VS MANDAKINI MISHRA	JAGAJIBAN PRADHAN VS	KHARABEL NAGAR P.S. /233 /2019 3RD A.D.J., BHUBANESWAR(Khordha) CRA/0000094/2023
86	D-CRLMC/14250/2025 CRLMC/1798/2025	KUNI BALIARSINGH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /351 /2023 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIK CRMC/0000001/2024
87	D-CRLMC/12364/2025 CRLMC/1799/2025	ANTARYAMI SAHU VS STATE OF ODISHA	BIDYADHAR MANSING VS	CAPITAL P.S. /460 /2013 S.D.J.M.,BHUBANESWAR(Khordha) CT/0004829/2013
88	D-CRLMC/14325/2025 CRLMC/1800/2025	BISWAJIT MANDAL VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	RAJNAGAR /274 /2023 AD-HOC A.D.J. (FTSC),KENDRAPARA(K Spl/0000069/2024
89	D-CRLMC/12959/2025 CRLMC/1801/2025	SUSANTA BEHERA VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	KOTINANANDA /194 /2024 J.M.F.C.,ASKA(Ganjam) GR/0001266/2024
90	D-CRLMC/13238/2025 CRLMC/1802/2025	ANAND KUMAR SAHOO VS STATE OF ODISHA	KASHINATH PATTANAIAK VS	MARKAT NAGAR /5 /2015 C.J.M.,CUTTACK(Cuttack) GR/0000080/2015
91	D-CRLMC/13535/2025	JAJATI KESHARI NAIK @ SUNDEEP	DHANANJAYA MUND	KOKSARA /83 /2014

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	CRLMC/1803/2025	VS STATE OF ODISHA	VS	ASST. SESSIONS JUDGE,JAIPATNA(Kala CT/0000057/2015
92	D-CRLMP/14588/2025 CRLMP/640/2025	PRANGYA PRADHAN VS INSPECTOR IN CHARGE OF LAXMISAGAR POLICE STATION, BBSR	SURYA NARAYAN MISHRA VS	LAXMISAGAR P.S. /190 /2025 (//
93	D-CRLMP/14308/2025 CRLMP/641/2025	SOURYA PRAKASH MOHANTY VS STATE OF ODISHA	DEBASIS DEBADARSHAN VS	PHULBANI TOWN /287 /2024 (//
94	D-CRLMP/14415/2025 CRLMP/642/2025	M.REENA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	/ /0 (//
95	D-CRLMP/14531/2025 CRLMP/643/2025	NIRANJAN NATH VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	/ /0 (//
96	D-CRLMP/14546/2025 CRLMP/644/2025	COMMANDER SANJAY KUMAR ACHARYA VS STATE OF ODISHA	SOURAV DAS VS	MANCHESWAR P.S. /699 /2024 (//
97	D-CRLMP/13687/2025 CRLMP/645/2025	DEBESH KUMAR NAYAK VS BIJAYINEE NAYAK	RAMDAS ACHARY VS	/ /0 JUDGE FAMILY COURT,BHUBANESWA Crp/0000070/2024
98	D-CRLMP/14554/2025 CRLMP/646/2025	MAHESWAR BEHERA VS STATE OF ODISHA	PANCHANAN SAHOO VS	CAPITAL P.S. /146 /2024 (//
99	D-CRLMP/14304/2025 CRLMP/647/2025	NIROD KUMAR PRADHAN VS COLLECTOR, ANGUL	AMBIKA PRASAD RAY VS	/ /0 (//
100	D-CRLMP/12220/2025 CRLMP/648/2025	ASHUTOSH MOHAPATRA VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	/ /0 (//
101	D-CRLMP/14634/2025 CRLMP/649/2025	LAXMAN SABARA VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	/ /0 (//
102	D-CRLMP/14675/2025 CRLMP/650/2025	GOMATI JENA VS	ANIRUDHA DAS VS	/ /0 (

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103	D-CRLMP/14678/2025 CRLMP/651/2025	ASHOK KUMAR SAHOO BISWAMBAR JENA VS STATE OF ODISHA	KIRTAN DANG VS	// //0 (//
104	D-CRLREV/14097/2025 CRLREV/259/2025	DEEPAK KUMAR SAHU@DEEPAK SAHU VS DHARMENDRA TIWARI	DEBABRATA RATH VS	//0 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS ICC/0000147/2023
105	D-CRLREV/14227/2025 CRLREV/260/2025	JAGANNATH BAL VS SASMITA SASINI	RAJENDRA KUMAR DASH VS	//0 DISTRICT & SESSIONS JUDGE,BHADRA CRA/0000037/2024
106	D-CRLREV/14173/2025 CRLREV/261/2025	PRAVANJAN MULLICK VS CINI MOHANTY	AVIJIT PATNAIK VS	//0 DISTRICT & SESIONS JUDGE,BHUBANE CRA/0000010/2025
107	D-FAO/20364/2025 FAO/235/2025	BIKASH CHANDRA MOHANTY VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000974/2016
108	D-FAO/16489/2025 FAO/236/2025	SITARAM DASH VS DAYANIDHI PANDA	SAROJANANDA MISHRA VS	// CIVIL JUDGE (SD),BHADRAK(Bhadrak) CS/0000071/2021
109	D-FAO/20024/2025 FAO/237/2025	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD., CUTTACK VS BAIKUNTHA SAHOO	PRASANTA KUMAR MAHALI VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000128/2023
110	D-FAO/20065/2025 FAO/238/2025	D.M. LEGAL T.P. CLAIM CELL, NEW INDIA ASSURANCE CO.LTD., BBSR VS PRATIMA MARTHI	BIJOY DASMOHAPATRA VS	// COMMISSIONER EMPLOYEES COMPEN EC/0000001/2020
111	D-FAO/20587/2025 FAO/239/2025	D.M.,M/S. NATIONAL INSURANCE CO. LTD.,CUTTACK VS MOHANI MUNDA	BIJOY DASMOHAPATRA VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000155/2021
112	D-MACA/20503/2025 MACA/587/2025	SABITRI SETHI VS SANJIB KUMAR JENA	PRADEEP KUMAR MISHRA VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000112/2021
113	D-MACA/20101/2025 MACA/588/2025	CHAKRADHAR PADHY VS KHALI BEHERA	KARUNAKAR NAYAK VS	// 6TH M.A.C.T, BERHAMPUR(Ganjam) Mac/0000085/2011

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114	D-MACA/20914/2025 MACA/589/2025	MAJJI PREMKUMAR VS BONAM SHIVA	KALPATARU PANIGRAHI VS	// A.D.J.,PARALAKHEMUNDI(Gajapati) Mac/0000001/2023
115	D-MATA/19537/2025 MATA/202/2025	BHABASMITA JENA VS HRUDAYA RANJAN BEHERA	BIJAYA KUMAR RAGADA VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000041/2022
116	D-RPFAM/19253/2025 RPFAM/142/2025	MANORANJAN SAHOO VS SEEMA SAHU	RAMANI KANTA PATTANAIAK VS	// JUDGE,FAMILY COURT,JAGATSINGPUR Crp/0000073/2021
117	D-RPFAM/18846/2025 RPFAM/143/2025	ASHWINI PRADHAN VS MADHUSMITA @ DALI RAJANI BHOI	LAXMINARAYAN PATEL VS	// JUDGE, FAMILY COURT, JHARSGUDA(Gajapati) CMC/0000020/2023
118	D-RPFAM/19629/2025 RPFAM/144/2025	NIRANJAN SAHOO VS SASMITA SAHOO	BIJAYA KUMAR BEHERA VS	// JUDGE,FAMILY COURT,JAGATSINGPUR Crp/0000107/2022
119	D-RPFAM/17862/2025 RPFAM/145/2025	HARINATH TANTI VS KABITA DEVI	BHAWANI SANKAR PANIGRAHI VS	// JUDGE FAMILY COURT, KEONJHAR(Keonjhar) Crp/0000009/2023
120	D-RSA/19418/2025 RSA/251/2025	DUKHIA @ DUKHA @ DUKHISHYAM BHOI VS RATANI BHOI	ASHOK KUMAR MOHAPATRA VS	// 1ST A.D.J., PURI(Puri) RFA/0000002/2025
121	D-RSA/20084/2025 RSA/252/2025	RADHAKANTA BEHERA@NANKU BEHERA VS INDRANI DEVI	ASHUTOSH MOHANTA VS	// A.D.J.,CHAMPUPA(Kendujhar) RFA/0000018/2023
122	D-RSA/17199/2025 RSA/253/2025	BAIDHAR SINGH VS SUBASH CHANDRA MURMU	MAHESWAR MOHANTY VS	// A.D.J.,BARIPADA(Mayurbhanj) RFA/0000054/2022
123	D-RSA/18418/2025 RSA/254/2025	ARTATRANA SINGH DEO VS PRASANNA KUMAR SETH	AMIT PRASAD BOSE VS	// 1ST A.D.J.-CUM-PO,CHILDRENS COURT RFA/0000026/2024
124	D-RSA/20150/2025 RSA/255/2025	PRATAP KISHORE BARIK VS STATE OF ODISHA	SATYANARAYAN MOHAPATRA VS	// A.D.J.,PADAMPUR(Bargarh) RFA/0000027/2024
125	D-RSA/20918/2025	TRUPTIMAYEE BASTIA	DWARIKA PRASAD MOHANTY	//

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	RSA/256/2025	VS SUBHALAXMI MISHRA	VS	A.D.J.,BHUBANESWAR(Khordha) RFA/0000010/2024
126	D-RVWPET/18062/2025 RVWPET/142/2025	SUMI CHETTI VS THE COLLECTOR, NABARANGPUR	AMIT KUMAR NATH VS	// 0 //
127	D-WA/16330/2025 WA/862/2025	STATE OF ODISHA VS MANMATH NATH DAS	AUROVINDA MOHANTY,A.S.C VS	// 0 //
128	D-WA/16331/2025 WA/863/2025	STATE OF ODISHA VS BAURIBANDHU PARIDA	AUROVINDA MOHANTY,A.S.C VS	// 0 //
129	D-WA/16917/2025 WA/864/2025	STATE OF ODISHA VS BIBHUTI BHUSAN JENA	SASWAT DAS,A.G.A VS	// 0 //
130	D-WA/17554/2025 WA/865/2025	M/S. BLUELINE RESORTS PVT. LIMITED,KHURDA VS M/S. HOTEL SEA POINT PVT. LTD,KHURDA	AVIJIT PAL VS	// 0 //
131	D-WA/16333/2025 WA/866/2025	STATE OF ODISHA VS SOURENDRA NARAYAN PATRA	AUROVINDA MOHANTY,A.S.C VS	// 0 //
132	D-WA/12297/2025 WA/867/2025	NATIONAL THERMAL POWER CORPORATION LTD.(NTPC LTD.) VS SAUDAMINI SWAIN	NILAMADHAB SARKAR VS	// 0 //
133	D-WA/16334/2025 WA/868/2025	STATE OF ODISHA VS BIJAYA KUMAR BISWAL	PRAVAT KUMAR PANDA,A.S.C VS	// 0 //
134	D-WA/12298/2025 WA/869/2025	NTPC LTD., NEW DELHI VS SIBAMOCHAN SENAPATY	NILAMADHAB SARKAR VS	// 0 //
135	D-WA/16335/2025 WA/870/2025	STATE OF ODISHA VS MAGUNI CHARAN SENAPATI	SANJIB KUMAR SWAIN,A.G.A VS	// 0 //
136	D-WA/16629/2025 WA/871/2025	STATE OF ODISHA VS	DEBASIS NAYAK, A.G.A VS	// 0

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137	D-WA/16628/2025 WA/872/2025	SUKANTA KUMAR BEHERA STATE OF ODISHA VS TAPAN KUMAR SETHI	DEBASIS NAYAK, A.G.A VS	// // 0 //
138	D-WA/17126/2025 WA/873/2025	SARBESWAR PRADHAN VS STATE OF ODISHA	ANNADA PRASAD MOHANTY VS	// 0 //
139	D-WA/16645/2025 WA/874/2025	STATE OF ODISHA STATE OF ODISHA VS MAGUNI CHARAN SAHU	DEBASHIS TRIPATHY,A.G.A VS	// 0 //
140	D-WP(C)/14656/2025 WP(C)/14346/2025	MAA SANKAT TARINI PRIMARY FISHERMEN COOPERATIVE SOCIETY LTD., PURI VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
141	D-WP(C)/17857/2025 WP(C)/14347/2025	SABUJIMA MAHASANGHA BIRIDI, JAGATSINGHPUR VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// 0 //
142	D-WP(C)/17523/2025 WP(C)/14348/2025	M/S. SATYA SAI CONSTRUCTION, JAJPUR VS STATE OF ODISHA	KISHORE KUMAR JENA VS	// 0 //
143	D-WP(C)/18491/2025 WP(C)/14349/2025	PURANDAR NAIK VS STATE OF ORISSA	BHABA RANJAN KAR VS	// 0 //
144	D-WP(C)/20302/2025 WP(C)/14350/2025	FAKIR MOHAN PANDA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	// 0 //
145	D-WP(C)/19995/2025 WP(C)/14351/2025	KAILASH CHANDRA MOHANTA VS ADDL. DISTRICT MAGISTRATE, MAYURBHANJ	HEMANTA KUMAR MOHANTA VS	// 0 //
146	D-WP(C)/20673/2025 WP(C)/14352/2025	M/S. ASHISH KUMAR NAIK, JHARSUGUDA VS CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, BBSR	ASHISH KUMAR SAMAL VS	// 0 //
147	D-WP(C)/20725/2025 WP(C)/14353/2025	DEBENDRANATH NAYAK VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //

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148	D-WP(C)/20256/2025 WP(C)/14354/2025	ABHAY KUMAR SAMAL VS THE STATE OF ODISHA	SHALAKA DAS VS	// 0 //
149	D-WP(C)/18486/2025 WP(C)/14355/2025	BHIMASEN PATEL VS GOVT OF ORISSA	BHABA RANJAN KAR VS	// 0 //
150	D-WP(C)/19517/2025 WP(C)/14356/2025	M/S. BURMA FASTNERS(P) LTD, BBSR VS ORISSA STATE FINANCIAL CORPORATION, CUTTACK	SUDHANSU SEKHAR JENA VS	// 0 //
151	D-WP(C)/20732/2025 WP(C)/14357/2025	JITENDRA NATH MAHANTA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
152	D-WP(C)/19241/2025 WP(C)/14358/2025	M/S. SAI ENGINEERING, SIMILIPADA, ANGUL VS JOINT COMMISSIONER, STATE TAX CT AND GST TERRITORIAL RANGE, ANGUL	MANOJ KUMAR MOHANTY (2) VS	// 0 //
153	D-WP(C)/20162/2025 WP(C)/14359/2025	JUDHISTIR NAYAK VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
154	D-WP(C)/20381/2025 WP(C)/14360/2025	BOBY DAS VS SUPERINTENDENT CGST KORAPUT CIRCLE , KORAPUT	DEBRAT SETHY VS	// 0 //
155	D-WP(C)/20383/2025 WP(C)/14361/2025	RAJESH MILA KHOSLA VS ADDL STATE TAX OFFICER, CT AND GST KORAPUT CIRCLE, KORAPUT	DEBRAT SETHY VS	// 0 //
156	D-WP(C)/19291/2025 WP(C)/14362/2025	PUSPANJALI DALAI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //
157	D-WP(C)/19693/2025 WP(C)/14363/2025	ARAKHITA SWAIN VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
158	D-WP(C)/20499/2025 WP(C)/14364/2025	SAMREEN EJAZ VS STATE OF ODISHA	AFRAAZ SUHAIL VS	// 0 //
159	D-WP(C)/18382/2025	KAMAL LOCHAN NAIK	BHABA RANJAN KAR	//

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	WP(C)/14365/2025	VS GOVT. OF ORISSA, BBSR	VS	0 //
160	D-WP(C)/19340/2025 WP(C)/14366/2025	SAGAR PRADHAN VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
161	D-WP(C)/20791/2025 WP(C)/14367/2025	SANJAYA KUMAR MALLICK VS STATE OF ODISHA	SATYA NARAYAN PANDA VS	// 0 //
162	D-WP(C)/19560/2025 WP(C)/14368/2025	MURALIDHAR @ MURANIDHAR SING VS STATE OF ORISSA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
163	D-WP(C)/19461/2025 WP(C)/14369/2025	M/S SHREE LOKANATH STONE CRUSHER, KHURDA VS BANK OF INDIA, ASSET RECOVERY BRANCH, CUTTACK	ANJAN KUMAR BISWAL VS	// 0 //
164	D-WP(C)/20825/2025 WP(C)/14370/2025	BODHARAM BHOI VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
165	D-WP(C)/19521/2025 WP(C)/14371/2025	KANHAIYA LAL AGRAWALLA VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// 0 //
166	D-WP(C)/19687/2025 WP(C)/14372/2025	POWER ENGINEERING CO.JHARKHAND VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	// 0 //
167	D-WP(C)/14839/2025 WP(C)/14373/2025	SUVENDU MISHRA VS THE STATE OF ODISHA	BHAGABAN BEHERA VS	// 0 //
168	D-WP(C)/20564/2025 WP(C)/14374/2025	RAMA CHANDRA SAHU VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
169	D-WP(C)/19514/2025 WP(C)/14375/2025	TRINATH DASH VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
170	D-WP(C)/15459/2025 WP(C)/14376/2025	CHANDMAL SHARMA VS	PRASANTA KUMAR PANDA VS	// 0

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171	D-WP(C)/16186/2025 WP(C)/14377/2025	STATE OF ODISHA MANORANJAN PATEL VS	DEEPAK RANJAN SUNDARAY VS	// // ()
172	D-WP(C)/13978/2025 WP(C)/14378/2025	STATE OF ODISHA SUBANI SAHOO VS	SARAT CHANDRA SAMAL VS	// // ()
173	D-WP(C)/19881/2025 WP(C)/14379/2025	DISTRICT AND SESSIONS JUDGE, CUTTACK SEEMA SAHOO VS	SEPHALEE DAS VS	// // ()
174	D-WP(C)/18036/2025 WP(C)/14380/2025	COLLECTOR AND DIST.MAGISTRATE, KHORDHA RAJ KISHORE SINGH VS	SURJYA NARAYAN SAHU VS	// // ()
175	D-WP(C)/16459/2025 WP(C)/14381/2025	ABHIMANYU PRADHAN HIRAMANI GOUD VS	NITYANANDA BEHURIA VS	// // ()
176	D-WP(C)/19697/2025 WP(C)/14382/2025	STATE OF ODISHA JAIRAJ SAHA VS	ASIT KUMAR OTTA VS	// // ()
177	D-WP(C)/19713/2025 WP(C)/14383/2025	THE DIVISIONAL MANAGER, IOCL POWER ENGINEERING CO, JHARKHAND VS	BIBHU PRASAD MOHANTY VS	// // ()
178	D-WP(C)/20886/2025 WP(C)/14384/2025	STATE OF ODISHA PRASANTA KUMAR BEHERA VS	RAJIB RATH VS	// // ()
179	D-WP(C)/18081/2025 WP(C)/14385/2025	CHAIRPERSON, ODISHA SUB ORDINATE STAFF COMMISSION, BBSR MAHANA BHUE VS	AKSHAYA KUMAR SAHOO VS	// // ()
180	D-WP(C)/18083/2025 WP(C)/14386/2025	STATE OF ODISHA SUDAM BAGARTY VS	AKSHAYA KUMAR SAHOO VS	// // ()
181	D-WP(C)/16631/2025 WP(C)/14387/2025	STATE OF ODISHA PRABASH CHANDRA KHETI VS	DEEPAK KUMAR PANI VS	// // ()
		STATE OF ODISHA		//

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182	D-WP(C)/20467/2025 WP(C)/14388/2025	BRUNDABAN BIHARI PRAHARAJ VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
183	D-WP(C)/20598/2025 WP(C)/14389/2025	GOURAHARI SWAIN VS STATE OF ODISHA	ANAND PARIDA VS	// 0 //
184	D-WP(C)/18089/2025 WP(C)/14390/2025	DEBAR MAHAKUD @ MAHAKUR VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
185	D-WP(C)/18146/2025 WP(C)/14391/2025	RAMKRISHNA DAS VS PHARMACY COUNCIL OF INDIA, NBCC CENTRE, NEW DELHI	KUNAL KUMAR SWAIN VS	// 0 //
186	D-WP(C)/17874/2025 WP(C)/14392/2025	LIPUN BARIK VS PHARMACY COUNCIL OF INDIA, NBCC CENTRE, NEW DELHI	KUNAL KUMAR SWAIN VS	// 0 //
187	D-WP(C)/20520/2025 WP(C)/14393/2025	MAHADEVE MALLIK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
188	D-WP(C)/18274/2025 WP(C)/14394/2025	ARUN KUMAR PANDA VS THE MANAGING DIRECTOR ODISHA STATE SEEDS CORPORATION LTD	AKSHAYA KUMAR MOHAPATRA VS	// 0 //
189	D-WP(C)/20028/2025 WP(C)/14395/2025	RADHARAMAN DAS VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
190	D-WP(C)/18866/2025 WP(C)/14396/2025	RABINDRANATH SAMAL VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
191	D-WP(C)/18495/2025 WP(C)/14397/2025	SHANKAR SETHIA VS GOVT. OF ORISSA	BHABA RANJAN KAR VS	// 0 //
192	D-WP(C)/20656/2025 WP(C)/14398/2025	M/S. RADHA RAMAN TRADECOM PVT. LTD, WEST BENGAL VS SUB REGISTRAR, BARCHANA JAJPUR	SATYA SMRUTI MOHANTY VS	// 0 //
193	D-WP(C)/18871/2025	KAILASHPATI DAS	AMIT KUMAR SAA	//

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	WP(C)/14399/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/17570/2025 WP(C)/14400/2025	D. LOKESWAR RAO VS STATE OF ODISHA	TARINEE PRASAD TRIPATHY VS	// 0 //
195	D-WP(C)/18726/2025 WP(C)/14401/2025	BHIM MAHANTA VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
196	D-WP(C)/18886/2025 WP(C)/14402/2025	BADAKULU SARA PATRA VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
197	D-WP(C)/20032/2025 WP(C)/14403/2025	SASMITA BEHERA VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
198	D-WP(C)/18891/2025 WP(C)/14404/2025	BABULAL SWAIN VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
199	D-WP(C)/19562/2025 WP(C)/14405/2025	GIRISH SING VS STATE OF ORISSA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
200	D-WP(C)/20800/2025 WP(C)/14406/2025	JYOTRIMAYEE HOTA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// 0 //
201	D-WP(C)/20328/2025 WP(C)/14407/2025	BJEM PARENTS ASSOCIATION, KHORDHA VS STATE OF ODISHA	AMIYA KUMAR MOHANTY (A) VS	// 0 //
202	D-WP(C)/20548/2025 WP(C)/14408/2025	ARABINDA SAHOO VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
203	D-WP(C)/19702/2025 WP(C)/14409/2025	DR.SATWADI RATH VS STATE OF ODISHA	SATYA RANJAN MOHAPATRA VS	// 0 //
204	D-WP(C)/20681/2025 WP(C)/14410/2025	HEMLAL DEEP VS	SAMEER KUMAR DAS VS	// 0

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205	D-WP(C)/20666/2025 WP(C)/14411/2025	STATE OF ODISHA NALA TANDI VS	SAMEER KUMAR DAS VS	// // 0
206	D-WP(C)/20667/2025 WP(C)/14412/2025	STATE OF ODISHA HEMLAL UJIR VS	SAMEER KUMAR DAS VS	// // 0
207	D-WP(C)/20757/2025 WP(C)/14413/2025	STATE OF ODISHA GITANJALI SAHOO VS	NIHAL RATH VS	// // 0
208	D-WP(C)/20676/2025 WP(C)/14414/2025	STATE OF ODISHA BHOK SINGH MAJHI VS	SAMEER KUMAR DAS VS	// // 0
209	D-WP(C)/20638/2025 WP(C)/14415/2025	STATE OF ODISHA NETRAM MANIKPURI VS	SAMEER KUMAR DAS VS	// // 0
210	D-WP(C)/20642/2025 WP(C)/14416/2025	STATE OF ODISHA RAMAUMA MAJHI VS	SAMEER KUMAR DAS VS	// // 0
211	D-WP(C)/20769/2025 WP(C)/14417/2025	STATE OF ODISHA PRATAP KUMAR SETH VS	JAGDISH BISWAL VS	// // 0
212	D-WP(C)/20643/2025 WP(C)/14418/2025	FAKIR MOHAN UNIVERSITY DEBENDRA PRASAD SUNANI VS	SAMEER KUMAR DAS VS	// // 0
213	D-WP(C)/20542/2025 WP(C)/14419/2025	STATE OF ODISHA M/S BALLURAM STEELS PRIVATE LTD VS	KSHIROD KUMAR SAHOO VS	// // 0
214	D-WP(C)/20649/2025 WP(C)/14420/2025	COMMISSIONER OF CT AND GST, ODISHA CHAMAN LAL SABAR VS	SAMEER KUMAR DAS VS	// // 0
215	D-WP(C)/20650/2025 WP(C)/14421/2025	STATE OF ODISHA SADHE DAS PANIKA VS	SAMEER KUMAR DAS VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/20663/2025 WP(C)/14422/2025	KHELAN NAIK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
217	D-WP(C)/20664/2025 WP(C)/14423/2025	SANJUKTA DAS VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
218	D-WP(C)/19929/2025 WP(C)/14424/2025	HIRANYA KUMAR BEHERA VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
219	D-WP(C)/20155/2025 WP(C)/14425/2025	M/S. MAA SAMALAI RICE MILL, GANJAM VS THE UNION OF INDIA	AMITAV TRIPATHY VS	// 0 //
220	D-WP(C)/20374/2025 WP(C)/14426/2025	SAROJ KUMAR SINGH VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
221	D-WP(C)/18250/2025 WP(C)/14427/2025	SUMANTA KUMAR SWAIN VS STATE BANK OF INDIA, BANKI BRANCH, CUTTACK	GOKHA BEHERA VS	// 0 //
222	D-WP(C)/19456/2025 WP(C)/14428/2025	DR. SUNIL KUMAR SEN VS THE COMMISSIONER CUM SECRETARY, DEPTT OF HIGHER EDUCATION	SANDHYARANI PANI VS	// 0 //
223	D-WP(C)/19359/2025 WP(C)/14429/2025	MUKESH DANDASENA VS STATE OF ODISHA	DR.PATANJALI TRIPATHY VS	// 0 //
224	D-WP(C)/18402/2025 WP(C)/14430/2025	ANJALI TRIPATHY VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	// 0 //
225	D-WP(C)/19126/2025 WP(C)/14431/2025	PRAMODINI MAHAPATRA VS STATE OF ORISSA	SANJIB KUMAR BHANJADEO VS	// 0 //
226	D-WP(C)/18760/2025 WP(C)/14432/2025	DEBABRATA PANDA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
227	D-WP(C)/19165/2025	RABINDRA BEHERA	ACHYUTANANDA PATTANAİK	//

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	WP(C)/14433/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/19186/2025 WP(C)/14434/2025	RAJESH KUMAR SAHU VS STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //
229	D-WP(C)/19714/2025 WP(C)/14435/2025	RANJAN KUMAR DALEI VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
230	D-WP(C)/19190/2025 WP(C)/14436/2025	RAJESH KUMAR SAHU VS STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //
231	D-WP(C)/19305/2025 WP(C)/14437/2025	YUKON ENTERPRISES PVT. LTD., SUNDARGARH VS ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA I DIVISION, ROURKELA	SASWAT KUMAR ACHARYA VS	// 0 //
232	D-WP(C)/19450/2025 WP(C)/14438/2025	LEKRU MEHER VS THE COMMISSIONER CUM SECRETARY, DEPT OF HIGHER EDUCATION	SANDHYARANI PANI VS	// 0 //
233	D-WP(C)/19721/2025 WP(C)/14439/2025	M/S YOUTH ASSOCIATION FOR RURAL RECONSTRUCTION VS CHIEF COMMISSIONER OF GST AND CENTRAL EXCISE	BIGYAN KUMAR SHARMA VS	// 0 //
234	D-WP(C)/19452/2025 WP(C)/14440/2025	BIGHNARAJ TRIPATHY VS THE COMMISSIONER CUM SECRETARY, DEPT OF HIGHER EDUCATION	SANDHYARANI PANI VS	// 0 //
235	D-WP(C)/19539/2025 WP(C)/14441/2025	PRAMILA SAHU VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
236	D-WP(C)/19455/2025 WP(C)/14442/2025	HADU KHAMARI VS THE COMMISSIONER CUM SECRETARY, DEPT OF HIGHER EDUCATION	SANDHYARANI PANI VS	// 0 //
237	D-WP(C)/19485/2025 WP(C)/14443/2025	BAIKUNTHA BARIK VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
238	D-WP(C)/19946/2025 WP(C)/14444/2025	PURNA SAGARIA VS	DHANANJAYA MUND VS	// 0

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239	D-WP(C)/19234/2025 WP(C)/14445/2025	STATE OF ODISHA PURNA CHANDRA MISHRA VS	NIRANJAN NAYAK VS	// // ()
240	D-WP(C)/19948/2025 WP(C)/14446/2025	STATE OF ODISHA HRUDAYA MAJHI VS	DHANANJAYA MUND VS	// // ()
241	D-WP(C)/18090/2025 WP(C)/14447/2025	STATE OF ODISHA KALYANI PRADHAN VS	AKSHAYA KUMAR SAHOO VS	// // ()
242	D-WPCRL/12343/2025 WPCRL/60/2025	STATE OF ODISHA N HARISHANKAR DORA VS	PRASHANTA KUMAR NAYAK VS	// // KANTABANJI /428 /2024 ()
243	D-WPCRL/13547/2025 WPCRL/61/2025	STATE OF ODISHA SARAT KUMAR BEHERA VS	SUBASH CHANDRA PUSPALAKA VS	// // / /0 ()
244	D-ABLAPL/14680/2025 ABLAPL/5798/2025	STATE OF ODISHA NARAYANA @ NARAYAN BEHERA VS	BIJAY KUMAR BEHERA VS	// // KHURDA MODEL /187 /2025 ()
245	D-ABLAPL/13968/2025 ABLAPL/5799/2025	STATE OF ODISHA JAGDISH BEHERA@JAGADISH BEHERA VS	JUGALA KISHORE PANDA VS	// // RAIRAKHOL /54 /2025 ()
246	D-ABLAPL/14622/2025 ABLAPL/5800/2025	STATE OF ODISHA KRISHNA CHANDRA NIMALU VS	PRASANNA KUMAR MISHRA VS	// // KHANDAGIRI P.S. /151 /2023 ()
247	D-ABLAPL/14681/2025 ABLAPL/5801/2025	STATE OF ODISHA PRITHIRAJ @ PRITHIVIRAJ SINGH VS	AMIT PRASAD BOSE VS	// // BAREIPALI /77 /2025 ()
248	D-ABLAPL/14117/2025 ABLAPL/5802/2025	STATE OF ODISHA JAGA @ SUJIT DAS VS	JAYANTA KUMAR MAJHI VS	// // BALASORE SADAR /91 /2020 ()
249	D-ABLAPL/14683/2025 ABLAPL/5803/2025	STATE OF ODISHA BINAYA KUMAR SAHOO VS	RAKESH BEHERA VS	// // NALCO /82 /2025 ()
		STATE OF ODISHA		//

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250	D-ABLAPL/14624/2025 ABLAPL/5804/2025	SUPIAN ALI KHAN VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	SAHADEV KHUNTA /173 /2025 () //
251	D-ABLAPL/14123/2025 ABLAPL/5805/2025	KABITA MALLICK VS STATE OF ODISHA	JAGADIP SAHOO VS	TIHIDI /153 /2021 () //
252	D-ABLAPL/14702/2025 ABLAPL/5806/2025	RABINDRA PANIGRAHI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
253	D-ABLAPL/14626/2025 ABLAPL/5807/2025	SK. HALIM VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	JAJPUR SADAR /55 /2025 () //
254	D-ABLAPL/14708/2025 ABLAPL/5808/2025	ANJAN CHOUDHURY @ CHAUDHURY VS STATE OF ODISHA	KULDEEP MOHANTY VS	UDALA /86 /2025 () //
255	D-ABLAPL/14627/2025 ABLAPL/5809/2025	KALANDI CHARAN NAYAK VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	CYBER CRIME AND ECONOMIC OFFEN () //
256	D-ABLAPL/14621/2025 ABLAPL/5810/2025	UDHAB DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GOCHHAPADA /35 /2020 () //
257	D-ABLAPL/14374/2025 ABLAPL/5811/2025	SANDEEP KUMAR MOHANTY VS STATE OF ODISHA	SIDHARTHA MISHRA VS	SAHID NAGAR P.S. /220 /2025 () //
258	D-ABLAPL/14638/2025 ABLAPL/5812/2025	AMIT NAYAK VS STATE OF ODISHA	CHHABI BEHERA VS	CHOUDWAR /210 /2025 () //
259	D-ABLAPL/14630/2025 ABLAPL/5813/2025	RUKMANI KHOSLA VS STATE OF ODISHA	KULDEEP MOHANTY VS	LAXMIPUR /141 /2024 () //
260	D-ABLAPL/14712/2025 ABLAPL/5814/2025	PAPA @ SK. PAPA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	BHADRAK TOWN /234 /2025 () //
261	D-ABLAPL/14713/2025	SANJAY SAMAL	MRUGANKA MAULI PATNAIK	PAHALA /147 /2025

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	ABLAPL/5815/2025	VS STATE OF ODISHA	VS	() //
262	D-ABLAPL/14423/2025 ABLAPL/5816/2025	SUDHANSU KUMAR DAS VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	EOW,BHUBANESWAR /2 /2025 () //
263	D-ABLAPL/14122/2025 ABLAPL/5817/2025	RABINDRA TAREI VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	NANDIPADA /101 /2025 () //
264	D-ABLAPL/14334/2025 ABLAPL/5818/2025	ASHWINI MEHRA VS STATE OF ODISHA	MAMTA TRIPATHY VS	KAMAKHYANAGAR /644 /2024 () //
265	D-ABLAPL/14333/2025 ABLAPL/5819/2025	MUKESH KUMAR JAISWAL VS STATE OF ODISHA	MAMTA TRIPATHY VS	KAMAKHYANAGAR /644 /2024 () //
266	D-ABLAPL/14433/2025 ABLAPL/5820/2025	SAPAN MANDAL VS STATE OF ODISHA	MANORANJAN MISHRA VS	MARINE PST TALCHUA /71 /2022 () //
267	D-ABLAPL/14509/2025 ABLAPL/5821/2025	PAHALI @ PRAHALLAD GHADEI VS STATE OF ODISHA	SK. ZAFARULLA VS	SORO /270 /2025 () //
268	D-ABLAPL/14347/2025 ABLAPL/5822/2025	RAHUL MAHESWARI VS STATE OF ODISHA	MAMTA TRIPATHY VS	KAMAKHYANAGAR /644 /2024 () //
269	D-ABLAPL/14619/2025 ABLAPL/5823/2025	RANJIT DIGAL VS STATE OF ODISHA	TRILOCHAN NANDA VS	LAXMIPUR /64 /2025 () //
270	D-ABLAPL/14664/2025 ABLAPL/5824/2025	RAJA SAHOO @ RAJAKISHOR SAHU @ RAJ SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /135 /2025 () //
271	D-ABLAPL/14666/2025 ABLAPL/5825/2025	SUMIT KUMAR VS STATE OF ODISHA	MITHUN DAS VS	JHUMPURA /108 /2022 () //
272	D-ABLAPL/14701/2025 ABLAPL/5826/2025	MITHUN SAMAL VS	BIRAJA PRASAD NANDA VS	BARKOTE /346 /2024 ()

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273	D-ABLAPL/14245/2025 ABLAPL/5827/2025	STATE OF ODISHA BABULI @ BABURAM MAJHI VS	MANORANJAN MISHRA VS	// KUJANGA /135 /2025 ()
274	D-ABLAPL/14716/2025 ABLAPL/5828/2025	STATE OF ODISHA PAPUN SAHU VS	PRIYA RANJAN SINGH VS	// KANTABANIA PS /60 /2025 ()
275	D-ABLAPL/14530/2025 ABLAPL/5829/2025	STATE OF ODISHA NIRANJAN MALIK VS	GIRIDHARI ROUT VS	// BASUDEVPUR /320 /2025 ()
276	D-ABLAPL/14718/2025 ABLAPL/5830/2025	STATE OF ODISHA RAJENDRA KENDRUKA VS	BIJAYA KUMAR RAGADA VS	// NARAYANPATNA /2 /2014 ADDL DISTRICT AND SESSIONS JUDGE CT/0000031/2022
277	D-ABLAPL/14107/2025 ABLAPL/5831/2025	STATE OF ODISHA KANHA @ OMM PRAKASH DAS VS	BIBHUDUTTA SURYAVANSHI VS	// LALBAG /166 /2025 ()
278	D-ABLAPL/14687/2025 ABLAPL/5832/2025	STATE OF ODISHA PRADIP KUMAR NAYAK VS	ANUP UDAYA SENAPATI VS	// MANCHESWAR P.S. /110 /2025 ()
279	D-ABLAPL/14689/2025 ABLAPL/5833/2025	STATE OF ODISHA RAMESH CHANDRA HATI VS	PABITRA KUMAR NAYAK VS	// BADAGODA P.S. /203 /2025 ()
280	D-ABLAPL/14563/2025 ABLAPL/5834/2025	STATE OF ODISHA CHANDAN BHUYAN VS	JYOTIRMAYA SAHOO VS	// BEGUNIAPADA /188 /2023 ()
281	D-ABLAPL/14565/2025 ABLAPL/5835/2025	STATE OF ODISHA IQBAL SHEKHANI @ IQBAL BHAI JUSAB BHAI SHEKHANI VS	DHIRENDRA KUMAR MOHAPATRA VS	// RAJGANGPUR /89 /2025 ()
282	D-ABLAPL/14720/2025 ABLAPL/5836/2025	STATE OF ODISHA BIKASH MOHANTY @ BIKASH KUMAR MOHANTY VS	ALOK KUMAR PANDA VS	// KHARABEL NAGAR P.S. /201 /2025 ()
283	D-ABLAPL/12648/2025 ABLAPL/5837/2025	STATE OF ODISHA HAJURI NARASINGHA KHUNTIA VS	KISHORE KUMAR MISHRA VS	// PURI TOWN /149 /2025 ()
		STATE OF ODISHA		//

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284	D-ABLAPL/14760/2025 ABLAPL/5838/2025	PANDA @ MANOJ DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	NILGIRI /132 /2025 () //
285	D-ABLAPL/14335/2025 ABLAPL/5839/2025	MANOJ MAMGAINA VS STATE OF ODISHA	MAMTA TRIPATHY VS	KAMAKHYANAGAR /644 /2024 () //
286	D-ABLAPL/14679/2025 ABLAPL/5840/2025	KANCHANABALA BEHERA VS STATE OF ODISHA	NIHAR RANJAN MOHANTY VS	RAGHUNATHPUR /78 /2025 () //
287	D-ABLAPL/14574/2025 ABLAPL/5841/2025	SUMAN BEURA VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	KHUNTUNI /209 /2024 () //
288	D-ABLAPL/14761/2025 ABLAPL/5842/2025	BUDHIA @ PRAFULLA MAHAKUD VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	NILGIRI /132 /2025 () //
289	D-ABLAPL/11936/2025 ABLAPL/5843/2025	DEBASIS MOHAPATRA VS STATE OF ODISHA	SWARAJ PATEL VS	RAJGANGPUR /115 /2025 () //
290	D-ABLAPL/14762/2025 ABLAPL/5844/2025	MANTU DIGAL VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	LAXMISAGAR P.S. /47 /2025 () //
291	D-ABLAPL/13577/2025 ABLAPL/5845/2025	ANIL KUMAR SAMAL VS STATE OF ODISHA	SUCHISMITA SARANGI VS	DHAMNAGAR /149 /2025 () //
292	D-ABLAPL/14614/2025 ABLAPL/5846/2025	LIPUN SWAIN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHADRESWAR /82 /2025 () //
293	D-ABLAPL/14615/2025 ABLAPL/5847/2025	SAMARJIT MOHANTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	/ /0 () //
294	D-ABLAPL/13852/2025 ABLAPL/5848/2025	BIKASH BEHERA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	/ /0 () //
295	D-ABLAPL/14705/2025	TAPAS KUMAR KABI	JAGANNATH KAMILA	SORO /370 /2025

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	ABLAPL/5849/2025	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/14524/2025 ABLAPL/5850/2025	CHANDAN KUMAR DAS VS STATE OF ODISHA	RAMESH CHANDRA ROUT VS	//0 J.M.F.C., RAJNAGAR(Kendrapara) 2(C)CC/000002/2015
297	D-ABLAPL/14587/2025 ABLAPL/5851/2025	BISHAL SAHU VS STATE OF ODISHA	SATYAM DAS PATTANAİK VS	BARBİL /104 /2025 () //
298	D-ABLAPL/14237/2025 ABLAPL/5852/2025	SARAT CHANDRA PRADHAN @ SARAT PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOLANTHARA (BERHAMPUR) /188 /202 () //
299	D-ABLAPL/11772/2025 ABLAPL/5853/2025	PITABAS BEHERA VS STATE OF ODISHA	SHIB SHANKAR MOHANTY VS	CHANDRASEKHARPUR /83 /2025 () //
300	D-ABLAPL/14635/2025 ABLAPL/5854/2025	BHAGABAN BEHERA @ GOPO VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BALASORE TOWN /271 /2023 () //
301	D-ABLAPL/14640/2025 ABLAPL/5855/2025	SUBAL CHANDRA ROUT VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BHOGRAI /47 /2025 () //
302	D-ABLAPL/11773/2025 ABLAPL/5856/2025	ARCHANA BEHERA @ ARCHANA MOHANTY VS STATE OF ODISHA	SHIB SHANKAR MOHANTY VS	CHANDRASEKHARPUR /83 /2025 () //
303	D-ABLAPL/14608/2025 ABLAPL/5857/2025	JAGADISH LAHAR VS STATE OF ODISHA	MITHUN DAS VS	JHUMPURA /104 /2024 () //
304	D-ABLAPL/14706/2025 ABLAPL/5858/2025	BHIMSEN MALLICK VS STATE OF ODISHA	DEEPANJALI SAHU VS	BARAMBA /66 /2025 () //
305	D-ABLAPL/14641/2025 ABLAPL/5859/2025	LIPIKA SAHOO VS STATE OF ODISHA	PRADYUS KUMAR PARHI VS	BAISINGA /66 /2025 () //
306	D-ABLAPL/12814/2025 ABLAPL/5860/2025	LINKAN BHOL VS	SANTOSH KUMAR SAMANTARAY VS	JANKIA P.S. /116 /2025 ()

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307	D-ABLAPL/14799/2025 ABLAPL/5861/2025	STATE OF ODISHA CHANDAN GIRI VS STATE OF ODISHA	SK. ZAFARULLA VS	// BERHAMPUR /57 /2025 ()
308	D-ABLAPL/14807/2025 ABLAPL/5862/2025	STATE OF ODISHA AJAYA DIGAL VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	// PHIRINGIA /105 /2025 ()
309	D-ABLAPL/14765/2025 ABLAPL/5863/2025	STATE OF ODISHA HALU BEHERA VS STATE OF ODISHA	ASHOK DAS VS	// NACHUNI /116 /2025 ()